

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -1571  
ANSWERED ON - 02/08/2023

**FINDINGS OF THE COMMISSION FOR SUB-CATEGORIZATION UNDER OBC QUOTA**

1571 .SHRI ANEEL PRASAD HEGDE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether creating categories within OBCs for giving reservation helps ensuring equitable distribution of the quota, if so, details thereof;
- (b) whether it is a fact that the Commission for Sub-categorization while analysing the data in 2018 found that 24.95 per cent under OBC quota jobs and seats went to just 10 OBC Communities; and
- (c) if so, whether Government contemplates any step to correct the anomaly responsible for deprivation of the remaining OBC Communities from the benefit of reservation?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The Commission to examine sub-categorization of the OBCs (CESOB) has been constituted by the Government under the Chairpersonship of Justice (retd.) Ms. G.Rohini. The Commission has submitted its report on 31.7.2023.

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